NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

In supersession of the earlier Notice dated 23.05.2025, the following process will apply for the Vacation Court from 27.05.2025 to 30.05.2025 both the Division Bench comprising of the Hon'ble Ms. Justice Gauri Godse and the Hon'ble Shri Justice Somasekhar Sundaresan; as well as the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan:

- 1. No mentioning is permitted for seeking urgent of circulation/production matters. Advocates and parties-in-person to submit a praecipe for urgent circulation with the Court Associate/Sheristedar before 11.00 am by stating the required details as under :-
- 2. Instructions for filing circulation note/praecipe.

The praecipe must contain the following details:-

- a. The date of filing;
- b. The details of urgency and interim relief prayed, to be stated in a maximum 4 lines;
- c. Next assigned date or the due date, if any, already assigned should be mentioned.
- d. If the request is made to produce the papers of the matter on the same day, state the reason why the matter cannot wait until the date that may be assigned by the Court.

3. After the Division Bench work is over, work of Single Bench will be taken up.

Dated this 26th day of May, 2025.

By Order,

sd/-

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. (A.N. Mare) I/c. Registrar (Judl-I), High Court, A.S., Bombay.